

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1651
ANSWERED ON:07.08.2006
LAND ACQUIRED FOR BOKARO STEEL PLANT
Pathak Shri Brajesh

Will the Minister of STEEL be pleased to state:

- (a) the details of the total land acquired for Bokaro Steel Plant and the area out of it transferred in favour of Non-Governmental Organisations and educational institutes;
- (b) whether the land has been allotted to beneficiaries on lease basis during the last three years;
- (c) if so, the year-wise details thereof alongwith the lease period;
- (d) the criteria adopted in allotment of land;
- (e) whether the provisions of Land Acquisition Act, 1894 have been violated; and
- (f) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

- (a) Bokaro Steel Plant (BSL)/ Steel Authority of India Limited (SAIL) has acquired 31,287 acres of land out of which 21.278 acres & 217.149 acres of land (Total 238.427 acres of land) have been allotted on lease to Non-Governmental Organisations and Educational Institutions respectively.
- (b)to(d): During last three years, only one plot measuring 133 Sq.m. has been allotted on lease basis for 33 years (w.e.f. 22.12.2003) to Shri Sarfuddin Ansari under a specially advertised scheme exclusively for displaced persons whose names were sent by the Government of Jharkhand for employment in BSL.
- (e) No Sir, provisions of Land Acquisition Act, 1894 have not been violated.
- (f) Does not arise.